

आयकर अपीलीय अधिकरण, जयपुर न्यायपीठ, जयपुर
IN THE INCOME TAX APPELLATE TRIBUNAL, JAIPUR BENCHES, "B" JAIPUR

श्री संदीप गोसाई, न्यायिक सदस्य एवं श्री विक्रम सिंह यादव, लेखा सदस्य के समक्ष
BEFORE: SHRI SANDEEP GOSAIN, JM & SHRI VIKRAM SINGH YADAV, AM

आयकर अपील सं./ITA No. 1086/JP/2018
निर्धारण वर्ष/Assessment Year : 2013-14

Rajiv Rathi HUF, 38, Govind Nagar, Amer Road, Jaipur.	बनाम Vs.	I.T.O., Ward 6(2), Jaipur.
स्थायी लेखा सं./जीआईआर सं./PAN/GIR No. AAPHR 9930 P		
अपीलार्थी / Appellant		प्रत्यर्थी / Respondent

निर्धारिती की ओर से / Assessee by : Withdrawal application
राजस्व की ओर से / Revenue by : Smt. Runi Pal (Addl.CIT)

सुनवाई की तारीख / Date of Hearing: 06/04/2021
उदघोषणा की तारीख / Date of Pronouncement: 06/04/2021

आदेश / ORDER

PER: SANDEEP GOSAIN, J.M.

The present appeal has been filed by the assessee against the order of CIT(A)-2, Jaipur dated 26.06.2018 for the assessment year 2013-14.

2. Hearing of the appeal was concluded through video conference in view of the prevailing situation of Covid-19 pandemic.

3. The assessee requested for withdrawal of the present appeal in view of the fact that the assessee has opted for "Vivad Se Vishwas Scheme-2020" to settle his tax liability with the Department. A copy of

application is also filed. The Id. DR has raised no objection if the appeal of the assessee is allowed to be withdrawn. Accordingly, in view of request of the assessee as well as the fact that the assessee has already opted for resolution of dispute and tax liability under "Vivad Se Vishwas Scheme-2020" the appeal of the assessee is allowed to be withdrawn and consequently the same is dismissed as withdrawn.

4. In the result, this appeal of the assessee is dismissed as withdrawn.

Order pronounced in the open court on 06/04/2021.

Sd/-
(विक्रम सिंह यादव)
(Vikram Singh Yadav)
लेखा सदस्य / Accountant Member

Sd/-
(संदीप गोसाईं)
(Sandeep Gosain)
न्यायिक सदस्य / Judicial Member

जयपुर / Jaipur

दिनांक / Dated:- 06/04/2021.

आदेश की प्रतिलिपि अग्रेषित / Copy of the order forwarded to:

1. अपीलार्थी / The Appellant- Sh. Rajiv Rathi HUF, Jaipur.
2. प्रत्यर्थी / The Respondent- The I.T.O., Ward 6(2), Jaipur.
3. आयकर आयुक्त / CIT
4. आयकर आयुक्त / CIT(A)
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, जयपुर / DR, ITAT, Jaipur.
6. गार्ड फाईल / Guard File {ITA No. 1086/JP/2018}

आदेशानुसार / By order,

सहायक पंजीकार / Asst. Registrar